

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY SECUNDERABAD - Training Programme - Conducting of Webinar on the topic of "Protecting the Rights of Victims in Sexual Violence Cases - A Judicial Perspective" by Hon'ble Sri Justice Madan B. Lokur, former Judge, Supreme Court of India, to all the Judicial officers working in the State of Telangana on 19.09.2020 through Cisco Webex Events Video Connectivity from 11:00 a.m., to 12:30 p.m - Nomination of all Judicial Officers working in the State (excluding the officers working on deputation) - ORDERS - ISSUED.

REF: Letter ROC No.418/2020/TSJA-Sec'bad, dated 15.09.2020 from the FAC Director, Telangana State Judicial Academy, Secunderabad.


ORDER ROC.No.1820/2020-B.SPL., DATED: 16.09.2020.

The High Court is pleased to pass the following Orders:

All the Judicial Officers working in the State of Telangana, (excluding the officers working on deputation) are hereby nominated to participate in the Webinar on 19.09.2020 through Cisco Webex Events Video Connectivity from 11:00 a.m., to 12:30 p.m., on the topic of "Protecting the Rights of Victims in Sexual Violence Cases - A Judicial Perspective" by Hon'ble Sri Justice Madan B. Lokur, former Judge, Supreme Court of India.

NOTE: The proceeding is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for reporting for the above said Online Training Session.




REGISTRAR GENERAL
16.09.2020

- To: All the Judicial officers In the State of Telangana.
2. The Registrar General and all other Registrar's, High Court for the State of Telangana, Hyderabad.
 3. The Director, Telangana State Judicial Academy, Secunderabad.
 4. The Chief Judge, City Civil Court, Hyderabad.
 5. The Metropolitan Sessions Judge, Hyderabad.
 6. The Chief Judge, City Small Caused Court, Hyderabad.
 7. The Prl. Special Judge for C.B.I. Cases, Hyderabad.
 8. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
 - a) Adilabad
 - b) Karimnagar
 - c) Khammam
 - d) Mahabubnagar
 - e) Medak
 - f) Nalgonda
 - g) Nizamabad
 - h) Ranga Reddy
 - i) Warangal
 9. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
 - j) Enquiry Cell, High Court for the State of Telangana at Hyderabad.

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PRL.DISTRICT AND SESSIONS JUDGE, R.R.DISTRICT AT L.B.NAGAR

Endt.Dis.No. **3330** /2020

Dt. **16** -09-2020

//Communicated//

Syara
16/9/20
PRL.DISTRICT & SESSIONS JUDGE,
RANGA REDDY DISTRICT
Ranga Reddy Dist

To :

All the Judicial Officers of this unit.

16/9/20
16/9/20
